

THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/26/2021/Rect/180

Dated Shillong the 23rd April, 2024

NOTIFICATION

RESULT OF THE WRITTEN TEST FOR THE POST OF STENOGRAPHER GRADE-II

On the basis of the written test held on 13.04.2024 for the post of Stenographer Grade-II in the High Court of Meghalaya, the following candidates have been found eligible for the speed test. The candidates shall report for the speed test on 30th April, 2024 at 3:00 P.M. in the High Court premises.

| Sl. No. | Roll Nos. | Name of the Candidates |
|---------|-----------|-------------------------|
| 1. | 202 | Aima M Marak |
| 2. | 204 | Barda Dilime M Momin |
| 3. | 206 | Chelchak Ch Marak |
| 4. | 207 | Chingrak Wesley W Momin |
| 5. | 208 | Dimrey Cheran Sangma |
| 6. | 209 | Dipuline R Marak |
| 7. | 210 | Dodalina M Marak |
| 8. | 214 | Easterlia M Sangma |
| 9. | 216 | Florika M Sangma |
| 10. | 227 | Pringse A Sangma |
| 11. | 230 | Sengbachi D Momin |
| 12. | 234 | Shrity Cheran Momin |
| 13. | 237 | Silripamchi C Marak |
| 14. | 238 | Silsang R Marak |
| 15. | 240 | Soul Ch Marak |
| 16. | 241 | Suscher G Momin |

| | | |
|-----|-----|-----------------|
| 17. | 246 | Tengmit R Marak |
|-----|-----|-----------------|

Note:

Call letter to the eligible applicants for appearance in the speed test are being dispatched by Speed Post. However, a general copy of call letter is displayed with this notice also. If for any reason, any eligible candidate (in the list already uploaded) does not receive the call letter by post, he/she may take a print out of the call letter, fill up the particulars and paste a passport size photograph and bring the same along with an extra copy of passport size photograph for permission to appear in the test on the scheduled date and time as per roll number.


By Order,

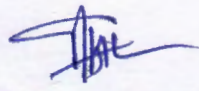

REGISTRAR GENERAL

Memo No.HCM.II/26/2021/Rect/180-A

Dated 23rd April, 2024

Copy to:

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
4. The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
5.  The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
6. Notice Board.
7. Office file.


REGISTRAR GENERAL